



2022-117602-12181645075107193

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01<sup>st</sup> January 2022

1. Name of Officer (in full) : Dr. Mahesh Hanmant Waghmare
2. Service to which the Officer belongs : CHS
3. Cadre & Batch : NON TEACHING - 2015
4. Present Pay : Level 12

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	MAHARASHTRA SOLAPUR Sangola Methawade At Post Methawade, Taluka Sangola, District Solapur	Land Agriculture Land 0.485 Hectare	Inheritance 1995	600000	Yes Sole	Inheritance Vishwanath Khandagale -	4000	
2	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	600000	Yes Joint Mr. Santosh Hanmant Waghmare Brother	Inheritance Mr Soma -	0	
3	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	400000	Yes Joint Mr. Santosh Hanmant Waghmare Brother purchased in 1982 named in year 2000	Inheritance Mr Soma -	0	
4	UTTAR PRADESH GAUTAM BUDDHA NAGAR Cosmic Corporate park Sector 154, Noida	Others Lockable office	2014	1500000	Yes Sole	Purchase Cosmic Structure India -	0	

Mahesh  
24.1.2022

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
5	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 56 Pratap Nagar, North Solapur	Land	900000 2017	900000	Yes Sole	Purchase Pyramid Constructions -	0	
6	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 57 Pratap Nagar,	Land	800000 2017	800000	Yes Sole	Pyramid Constructions -	0	
7	MAHARASHTRA PUNE Flat no 107, Meera Arcade, Sr No 1599, Dehu Alandi Road, Pune	Flat	2300000 2018	2300000	Yes Joint Mrs Shilpa Mahesh Waghmare Wife	Purchase AshwainKumar Wadilal Patel -	0	

*Malvi*  
24.1.2022

Date :

24-01-2022

Signature

temp\_ch\_255

Dr. Mahesh Hanmant Waghmare

SPECIALIST GRADE III

NATIONAL CENTRE FOR DISEASE CONTROL

NOTES:

1) \* In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) \*\* Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

4) The words 'No Change' or 'No Addition or As in previous year' may be avoided and all details filled up.

5) All Of to fill the form in duplicate.

Digitally signed by Dr Mahesh  
Hanmant Waghmare  
Date: 2022.01.24 18:11:26 IST

*Mahesh*  
24.1.2022